

NATIONAL COMPANY LAW TRIBUNAL
MUMBAI BENCH, MUMBAI

C.A. No. 15/(MAH)/2016
CA No.

CORAM:

Present: SHRI B.S.V. PRAKASH KUMAR
MEMBER (J)

SHRI V. NALLASENAPATHY
MEMBER (T)

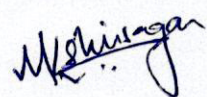
ATTENDANCE-CUM-ORDER SHEET OF THE HEARING OF MUMBAI BENCH OF
THE NATIONAL COMPANY LAW TRIBUNAL ON 07.12.2016

NAME OF THE PARTIES:

Shri. Rajiv Garg
V/s.

M/s. Siti Cable Network Ltd.

SECTION OF THE COMPANIES ACT: 58, 59 of the Companies Act, 2013

S. No.	NAME	DESIGNATION	SIGNATURE
6	Adv Manali Kehirsagan for the Respondent 1/b AMT Legal		

Order

Company Appeal No. 15/58, 59/CLB/MB/MAH/2016

At request of the Petitioner side, time for filing rejoinder is extended for 10 days.

List this matter for hearing on 17.1.2017.

sd/-
B.S.V. PRAKASH KUMAR
Member (Judicial)

sd/-
V. NALLASENAPATHY
Member (Technical)